

DIVISION BENCH

O-130

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/551(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th JANUARY, 2021, 10:30 A.M

Name of the Company	ELEGANT TRACOM PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Pr. CA/Pr.CS appeared through video conference:

For the applicants

Ms. Iram Hassan, Advocate

Mr. Sanket Sarawgi, Advocate

For Regional Director, Eastern Region (MCA)

Mr. Chennakeshwara, Assistant Director

ORDER

Ms. Iram Hassan along with Mr. Sanket Sarawgi, Ld. Counsel for the applicants present. Mr. Chennakeshwara, Assistant Director (RD, Eastern Region) present.

Ld. Counsel for the Petitioner is directed to serve a copy of the Company Petition on the office of the RD to enable them to file report in the matter.

RD's report shall be filed within a period of three weeks from today.

List this matter on 02.03.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)